

## FORM A- Public Announcement

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF

### GEEKAY COLONIZERS AND BUILDERS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	GEEKAY COLONIZERS AND BUILDERS LIMITED
2.	Date of incorporation of corporate debtor	18 <sup>th</sup> January, 2005
3.	Authority under which corporate debtor is incorporated / registered	ROC Chhattisgarh
4.	Corporate Identity No. /Limited Liability Identification No. of corporate debtor	U04520CT2005PLC017255
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No. 6 & 7, Sector - 1, Street - A, Geekay Township, Siltara, Raipur, Chhattisgarh – 492001
6.	Insolvency commencement date in respect of corporate debtor	29 <sup>th</sup> November, 2023
7.	Estimated date of closure of insolvency resolution process	27 <sup>th</sup> May, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Arun Kumar Gupta, Regn. No. IBBI/IPA-001/IP-P00013/2016-2017/10037 AFA no.AA1/10037/02/200224/105495 AFA valid till 20.2.2024
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: P-15 Bentinck Street, 3rd Floor Kolkata – 700001 Email: <a href="mailto:guptaarunkumar2001@yahoo.com">guptaarunkumar2001@yahoo.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: P-15 Bentinck Street, 3rd Floor Kolkata – 700001 Process Email id: <a href="mailto:geekaycolonizers.ibr@gmail.com">geekaycolonizers.ibr@gmail.com</a>
11.	Last date for submission of claims	13 <sup>th</sup> December, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Details Not Available yet
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a>

Notice is hereby given that the National Company Law Tribunal, Cuttack Bench at Cuttack has ordered the commencement of a corporate insolvency resolution process of **GEEKAY COLONIZERS AND BUILDERS LIMITED** on 29<sup>th</sup> November, 2023.

The creditors of **GEEKAY COLONIZERS AND BUILDERS LIMITED** are hereby called upon to submit their claims with proof on or before 13<sup>th</sup> December, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class \_\_\_\_ in Form CA- NA

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Interim Resolution Professional : Arun Kumar Gupta  
Date and Place : 1.12.2023, Kolkata

<b>FORM A- Public Announcement</b> <b>[Under Regulation 6 of the Insolvency and Bankruptcy Board of India</b> <b>(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]</b> <b>FOR THE ATTENTION OF THE CREDITORS OF GEEKAY COLONIZERS AND BUILDERS LIMITED</b>		
<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	GEEKAY COLONIZERS AND BUILDERS LIMITED
2.	Date of incorporation of corporate debtor	18th January, 2005
3.	Authority under which corporate debtor is incorporated / registered	ROC Chhattisgarh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U04520CT2005PLC017255
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No. 6 & 7, Sector - 1, Street - A, Geekay Township, Siltara, Raipur, Chhattisgarh – 492001
6.	Insolvency commencement date in respect of corporate debtor	29th November, 2023
7.	Estimated date of closure of insolvency resolution process	27th May, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Arun Kumar Gupta, Regn. No. IBBI/IPA-001/IP-P00013/2016-2017/10037 AFA no. AA1/10037/02/200224/105495 AFA valid till 20.2.2024
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: P-15 Bentinck Street, 3rd Floor Kolkata – 700001 Email: guptaarunkumar2001@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: P-15 Bentinck Street, 3rd Floor Kolkata – 700001 Process Email id: geekaycolonizers.ibr@gmail.com
11.	Last date for submission of claims	13th December, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Details Not Available yet
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a>
<p>Notice is hereby given that the National Company Law Tribunal, Cuttack Bench at Cuttack has ordered the commencement of a corporate insolvency resolution process of GEEKAY COLONIZERS AND BUILDERS LIMITED on 29th November, 2023.</p> <p>The creditors of GEEKAY COLONIZERS AND BUILDERS LIMITED are hereby called upon to submit their claims with proof on or before 13th December, 2023 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class ____ in Form CA-NA</p> <p>Submission of false or misleading proofs of claim shall attract penalties.</p>		
Name and Signature of Interim Resolution Professional		: Arun Kumar Gupta
Date and Place		: 01.12.2023, Kolkata

<p align="center"><b>प्रपत्र क - सार्वजनिक घोषणा</b>                      [भारतीय दिवाला और ऋण शोध अक्षमता बोर्ड (कार्पोरेट व्यक्तियों के लिए                      ऋण शोध अक्षमता समाधान प्रक्रिया) विनियमावली, 2016 के विनियम 6 के अधीन]                      जीके कालोनाइजर्स ऐंड बिल्डर्स लिमिटेड के लेनदारों के ध्यानार्थ</p>	
<p align="center"><b>संबंधित विवरण</b></p>	
1. कार्पोरेट देनदार का नाम	जीके कालोनाइजर्स ऐंड बिल्डर्स लिमिटेड
2. कार्पोरेट देनदार के निगमन की तिथि	18 जनवरी, 2005
3. प्राधिकरण जिसके अधीन कार्पोरेट देनदार नियमित/पंजीकृत है	आरओसी छत्तीसगढ़
4. कार्पोरेट देनदार की कार्पोरेट पहचान संख्या/ सीमित दायित्व पहचान संख्या	U04520CT2005PLC017255
5. कार्पोरेट देनदार के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई) का पता	दुकान नंबर 6 एवं 7, सेक्टर-1, स्ट्रीट-ए, जीके टाउनशिप, सिलतारा, रायपुर, छत्तीसगढ़-492001
6. कार्पोरेट देनदार के संबंध में ऋण शोध अक्षमता आरंभन तिथि	29 नवम्बर, 2023
7. ऋण शोध अक्षमता समाधान प्रक्रिया के समापन की पूर्वानुमानित तिथि	27 मई, 2024
8. अंतरिम समाधान प्रोफेशनल के रूप में कार्यरत ऋण शोध अक्षमता प्रोफेशनल का नाम और रजिस्ट्रेशन नम्बर	नाम - अरुण कुमार गुप्ता रजिस्ट्रेशन नंबर - IBBI/IPA-001/IP-P00013/2016-17/10037 एएफए नंबर AA1/10037/02/200224/105495 एएफए की वैधता 20-02-2024 तक
9. अंतरिम समाधान प्रोफेशनल का पता और ई-मेल, जैसाकि बोर्ड में पंजीबद्ध है।	पता : पी 15, बेंटिक स्ट्रीट, तृतीय तल, कोलकाता-700001 ई-मेल - guptaarunkumar2001@yahoo.com
10. अंतरिम समाधान प्रोफेशनल का, पत्राचार हेतु प्रयुक्त, पता और ई-मेल	पता : पी 15, बेंटिक स्ट्रीट, तृतीय तल, कोलकाता-700001 प्रोसेस ई-मेल आईडी : geekaycolonizers.ibc@gmail.com
11. दावा प्रस्तुत करने हेतु अंतिम तिथि	13 दिसम्बर, 2023
12. अंतरिम समाधान प्रोफेशनल द्वारा धारा 21 की उप-धारा (क) के बलोज (ख) के तहत अभिनिश्चित लेनदारों की श्रेणियां, यदि कोई	विवरण अभी तक उपलब्ध नहीं
13. किसी श्रेणी में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने हेतु विहित ऋण शोध अक्षमता प्रोफेशनल के नाम (प्रत्येक श्रेणी के लिए तीन नाम)	एनए
14. (क) संबंधित प्रपत्र और (ख) अधिकृत प्रतिनिधियों का विवरण पर उपलब्ध है :	वेबलिक : <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a>

एतद्वारा सूचना दी जाती है कि राष्ट्रीय कम्पनी विधि न्यायाधिकरण, कटक पीठ कटक ने दिनांक 29 नवम्बर, 2023 को जीके कालोनाइजर्स ऐंड बिल्डर्स लिमिटेड की कार्पोरेट ऋण शोध अक्षमता प्रक्रिया आरंभ करने का आदेश दिया है। जीके कालोनाइजर्स ऐंड बिल्डर्स लिमिटेड के लेनदारों से एतद्वारा अपना दावा मय प्रमाण 13 दिसम्बर, 2023 को अथवा पूर्व अंतरिम समाधान प्रोफेशनल के समक्ष ऊपर प्रविष्टि सं. 10 के समक्ष वर्णित पते पर प्रस्तुत करने की मांग की जाती है।

वित्तीय लेनदारों को अपने दावों का प्रमाण केवल इलेक्ट्रॉनिक साधनों द्वारा प्रस्तुत करना होगा। अन्य सभी लेनदार अपने दावों का प्रमाण दस्ती (व्यक्तिगत रूप से), डाक द्वारा अथवा इलेक्ट्रॉनिक साधनों द्वारा प्रस्तुत कर सकते हैं। किसी श्रेणी के साथ संबंधित वित्तीय लेनदार, जैसाकि प्रविष्टि सं. 12 के समक्ष सूचीबद्ध है, संबंधित श्रेणी के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए (कोई नहीं) प्रविष्टि सं. 13 के समक्ष सूचीबद्ध तीन ऋण शोध अक्षमता प्रोफेशनल में से अपनी पसंद का अधिकृत प्रतिनिधि प्रपत्र सीए में निदर्शित करेगा - आईआरपी के पास आज की तिथि तक उपलब्ध विवरण के अनुसार लागू नहीं।

दावे के फर्जी अथवा धामक प्रमाण की प्रस्तुति दंडनीय होगी।

अंतरिम समाधान प्रोफेशनल का नाम और हस्ताक्षर तिथि एवं स्थान

: अरुण कुमार गुप्ता  
: 01-12-2023, कोलकाता